# HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD ABSTRACT

**VACATIONS** – Summer Vacation 2024 i.e. from 06.05.2024 to 31.05.2024 – Appointment of Vacation Civil Judges for the Districts in the State of Telangana – **NOTIFIED**.

### ROC.NO.1394/2024 - B.SPL.,

# NOTIFICATION NO. 275-B.SPL.,

DATED: 02.05.2024

In exercise of the powers conferred Under Section 32 (3) of the Telangana Civil Courts Act, 1972 (Act 19 of 1972) the High Court for the State of Telangana at Hyderabad hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2024.

I TERM - 06.05.2024 to 18.05.2024 (13 days)
II TERM - 19.05.2024 to 31.05.2023 (13 days)

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER		
(1)	(2)	(3)	(4)		
1.	HYDERABAD	I	III Additional Chief Judge, City Civil Court, Hyderabad.		
		II	II Additional Chief Judge, City Civil Court, Hyderabad.		
2.		I	Principal District and Sessions Judge, Adilabad.		
	ADILABAD	II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, Adilabad.		
3.			Principal District and Sessions Judge, Kumuram Bheem Asifabad.		
	MANCHERIAL	II	Principal District and Sessions Judge, Mancherial.		
4.	I		Principal District and Sessions Judge, Nirmal		
	NIRMAL	II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, Adilabad.		

5.	KUMURAM BHEEM -	I	Principal District and Sessions Judge, Kumuram Bheem Asifabad.			
	ASIFABAD	II	Principal District and Sessions Judge, Mancherial.			
6.	KARIMNAGAR	I	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.			
	KAKIMIVAUAK		Judge, Family Court – cum - IV Additional District and Sessions Judge, Karimnagar.			
7.	JAGTIAL	I	Principal District and Sessions Judge, Jagtial.			
		II	I Addl. District and Sessions Judge, Jagtial.			
8.	8. RAJANNA SIRCILLA		Principal District and Sessions Judge, Rajanna Sircilla.			
			Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.			
9.		I	Principal District & Sessions Judge, Peddapalli			
	PEDDAPALLI		Industrial Tribunal and Labour Court -cum- Additional District and Sessions Judge, Godavarikhani.			
10.	10.	I	II Additional District and Sessions Judge, Khammam.			
		II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.			
11.	PADDADDI VOTHACIIDEM	I	Principal District & Sessions Judge, Kothagudem.			
	BADRADRI KOTHAGUDEM	II	VI Additional District and Sessions Judge, Sathupally, Khammam District			
12.	MAHABUBNAGAR	I	Judge, Family Court -cum- III Addl. District and Sessions Judge, Mahabubnagar.			
	MANADUDINAUAK		I Additional District and Sessions Judge, Mahabubnagar			
13.	JOGULAMBA GADWAL	I	Principal District and Sessions Judge, Wanaparthy.			
	JOGOZANIDA GAD WALL	II	Principal District and Sessions Judge, Jogulamba Gadwal.			
14.	WANAPARTHY	I	Principal District and Sessions Judge, Wanaparthy.			
	WANAFARINI	II	Principal District and Sessions Judge, Jogulamba Gadwal.			
15.	NARAYANPET	I	Principal District and Sessions Judge, Narayanpet.			
	IVARATAINET	II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II			

			Additional District and Sessions Judge, Mahabubnagar.		
16.	NAGARKURNOOL	I	Principal District and Sessions Judge, Nagarkurnool.		
NAGARRORIVOUL		II	Principal District and Sessions Judge, Jogulamba Gadwal.		
17.	SANGAREDDY	I	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy		
		II Judge, Family Court-cum- IV Ad District and Sessions Judge, Sangare			
18.			Principal District and Sessions Judge, Medak.		
	MEDAK	II	I Additional District and Sessions Judge, Sangareddy.		
19.	19.		Principal District and Sessions Judge, Siddipet.		
	SIDDIPET	II	Judge, Family Court -cum- IV Additional District and Sessions Judge, Karimnagar		
20.	NALGONDA	I	Special Sessions Judge for fast tracking the cases relating to atrocities against Womencum-IV Additional District and Sessions Judge, Nalgonda.		
			Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.		
21.	SURYAPET	I	Principal District and Sessions Judge-cum- Chairman, Land Reforms Appellate Tribunal, Suryapet.		
		II	I Additional District and Sessions Judge Suryapet.		
22.	VADADDI BHONCID	I	Principal District and Sessions Judge, Jangaon.		
	YADADRI BHONGIR	II	Principal District and Sessions Judge, Bhongir.		
23.	3. NIZAMABAD		Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.		
		II	I Additional District and Sessions Judge, Nizamabad.		
24.	WANADEDOW	I	Principal District and Sessions Judge, Kamareddy.		
	KAMAREDDY	II	I Additional District and Sessions Judge, Kamareddy.		
25.	RANGAREDDY	I	XI Additional District and Sessions Judge- cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.		

		II	IV Additional District and Sessions Judge- cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family		
26.  MEDCHAL-MALKAJGIRI		I	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Khushaiguda.		
		II	II Additional District and Sessions Judge- cum-I Addl. Metropolitan Sessions Judge- cum-II Additional Family Court, Medchal- Malkajgiri District at Medchal.		
27.	27.		Principal District and Sessions Judge, Vikarabad.		
	VIKARABAD	II	I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.		
28.	I HANUMAKONDA		Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.		
		II	Judge, Family Court-cum-II Additional District and Sessions Judge, Hanumakonda.		
29.		I	I Additional District and Sessions Judge, Warangal at Hanumakonda.		
	WARANGAL	II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.		
30.	JANGAON	I	Principal District and Sessions Judge, Jangaon.		
		II	Principal District and Sessions Judge, Yadadri Bhongir.		
31.		I Principal District and Sessions Mahabubabad.			
	MAHABUBABAD	II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.		
32.	MULUGU	I	Principal District and Sessions Judge, Mulugu.		
	MOTORO	II	Principal District and Sessions Judge, Bhupalapally.		

33.	JAYASHANKAR	I	Principal District And Sessions Judge, Mulugu		
	BHUPALAPALLY	II	Principal District and Sessions Judge, Bhupalapally.		

\*\* The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts / Additional District Courts situated out side the Head Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

\*\* Request for any changes in the above arrangements will not be entertained under any circumstances.

- **NOTE:** 1. The orders are placed in the High Court's Web Site <a href="http://tshc.gov.in">http://tshc.gov.in</a> and the copy downloaded from the website is valid for taking further action.
  - 2. All the Prl. District and Sessions Judges / Unit Heads are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.

REGISTRAR GENERAL FAC. REGISTRAR (VIGILANCE)

#### To

- 1. The Chief Judge, City Civil Court, Hyderabad.
- 2. The Chief Judge, City Small Causes Court, Hyderabad.
- 3. The Metropolitan Sessions Judge, Hyderabad.
- 4. The Principal Special Judge for C.B.I. Cases, Hyderabad.
- 5. THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:

1)	Adilabad	2)	Mancherial	3)	Nirmal
4)	Kumuram Bheem - Asifabad	5)	Karimnagar	6)	Jagtial
7)	Rajanna Sircilla	8)	Peddapally	9)	Khammam
10)	Badradri Kothagudem	11)	Mahabubnagar	12)	Jogulamba Gadwal
13)	Wanaparthy	14)	Narayanpet	15)	Nagarkurnool
16)	Sangareddy	17)	Medak	18)	Siddipet
19)	Nalgonda	20)	Suryapet	21)	Yadadri Bhongir
22)	Nizamabad	23)	Kamareddy	24)	Rangareddy

- 25) Medchal-Malkajgiri
  26) Vikarabad
  27) Hanumakonda
  28) Warangal
  29) Jangaon
  30) Mahabubabad
  31) Mulugu
  32) Jayashankar Bhupalapally
- 6. The Pay and Accounts Officer, Hyderabad.
- 7. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
- 8. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

## 9. THE SECTION OFFICERS:

**Special Officers Section** Vigilance Cell a) E-Section b) c) d) Work Review Cell O.P.Cell **B-Section** e) f) **Accounts Section Computer Section D-Budget Section** g) h) i)

High Court for the State of Telangana at Hyderabad.

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